

**GOVERNMENT OF INDIA  
HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6802  
ANSWERED ON:07.05.2010  
DEFINITION OF E.W.S.  
Sugumar Shri K.

**Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:**

- (a) whether the Government proposes to raise the income threshold to define the Economically Weaker Sections (EWSs) to about Rs.6000/- a month from the present Rs.3000/- a month;
- (b) if so, whether the move will increase EWS numbers by almost 40 percent; and
- (c) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): The Government has recently revised the income ceiling in respect of Economically Weaker Sections(EWS) from the earlier limit of 'upto Rs. 3300' to 'upto Rs. 5000' The revised income ceiling is applicable to Interest Subsidy for Housing the Urban Poor Scheme(ISHUP) and Housing and Urban Development Corporation (HUDCO) loans. The upper ceiling of Rs. 3300/-per month for EWS will, however, continue to form the basis for calculation of affordability and subsidy, as also arriving at Equated Monthly Installments (EMIs) by the Primary Lending Institutions (PLIs) under the Scheme, within overall subsidy ceiling prescribed for ISHUP.

(b) & (c): This Ministry does not maintain data of households falling in different income segments.